MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.**16/AM19**
(HELD ON 26.09.2018)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 16/87-NC-7/2018 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 26.09.2018, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

1) Shri Nand Lal, Consultant, DIPP
2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
4) Shri Dilip Kumar, DDG
5) Shri Ashok Chander Bhatt, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-83	M/s Jain Irrigation Systems Ltd.	**HQ F. No.** 01/87/162/00127/AM15/DES-VII	Status: **Deferred**
NC No.:16/AM19 Dated: 26.09.2018	Adv. Lic. No. and Date 0310483881 dated 26.08.2008	**RA F. No.** 03/83/040/00298/AM09	

Subject: Request for review of fixation of input output norms on Adhoc basis against Advance Authorization No. 0310483881dated 26.08.2008

Decision: The committee considered the case as per agenda and decided to call for from the firm the following information:-

a) Percentage of wastage claimed for each export product
b) Details of indigenous input with their quantity required for each export product
c) Exact name of Import Item No. 2 with catalogue
d) Separate weight of Export Item No. 3 to 15 and separate weight of Import Item No. 6 to 18

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No. A-84	M/s. Dow Chemical International Pvt. Ltd	**HQ F. No.** 01/87/050/00348/AM17/DES-VII	Status: **Approved**
NC No.:16/AM19 Dated: 26.09.2018	Adv. Lic. No. and Date 0310807223 dated 19.08.2016	**RA F. No.** 03/94/040/00449/AM17	

Subject: **Request to amend the quantity of Import Item**

Decision: The committee considered the request of the firm and decided to amend the quantity of Import Item in the minutes of Norms Committee-VII Meeting No. 9 which was held on 17.06.2018 as per details given below :

S.No	Import Item and S.No	Quantity as Amended by the NC now
1.	ERYTHORBIC ACID (S.No. 3)	0.00019kg
2.	KATHON TM LX-150 BIOCIDE (S.No. 5)	0.00316kg

RA may take consequential action as per Policy / Procedures

Case No. A-85	**M/s** Surat Metalics Ltd.	**HQ F. No. 01/87/50/220/AM17/DES-VII**	Status: Approved
NC No.:16/AM19 Dated: 26.09.2018	Adv. Lic. No. and Date **5210041560 dated 25.06.2015**	**RA F. No.** 52/24/040/00015/AM16	

Subject: **Request to amend the quantity of Import Item**

Decision: The committee considered the request of the firm and decided to amend the quantity of Import Item in the minutes of Norms Committee-VII Meeting No. 13 which was held on 28.12.2016 as per details given below :

Export Item	Quantity	Import Item and S.No	Quantity as Amended by the NC now
Polyester Metallized Film	1kg	Polyester Chips (S.No. 1)	1.155 Kg

RA may take consequential action as per Policy / Procedures

Case No. A-86	**M/s Lucro**	**HQ F. No. 01/87/162/00003/AM17/DES-VII**	Status: **Approved**
NC No.:16/AM19 Dated: 26.09.2018	Adv. Lic. No. and Date **0310804262 dated 27.04.2016**	**RA F. No.** 03/95/40/00007/AM17	

Subject: **Correction in Minutes of NC Meeting No. 3/AM17 held on 03.06.2016**

Decision: The committee considered the request of the firm and decided that the description of Export Item and Import Item No. 2 may be read **as** Bags of Polyethylene (Made out of LLDPE Granules & Reprocessed LLDPE Granules) and LLDPE Reprocessed Granules respectively in the Minutes of the Meeting No. 3 of Norms Committee-VII which was held on 03.06.2016

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No. A-87	**M/s Ahimsa Industries Ltd.**	**HQ F. No. 01/87/171/0007/AM17/DES-VII**	Status: **Approved**
NC No.:16/AM19 Dated: 26.09.2018	Adv. Lic. No. and Date **0810136403 dated 02.11.2015**	**RA F. No.** 03/95/40/00461/AM16	

Subject: **Correction in Minutes of NC Meeting No. 7/AM19 held on 05.06.2018.**

Decision: The committee considered the request of the firm and decided that the quantity of Export Item may be read as 226.600 MT in the Minutes of the Meeting No. 7 of Norms Committee-VII which was held on 05.06.2018

RA may take consequential action as per Policy / Procedures

ONLINE CASES

1	**Case No.:9/7/87-ALC1/2014**	Party Name: SHAKTI PLAS INDUSTRY	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00028/AM15/	RLA File :05/24/040/00492/AM14/	Lic.No/Date:0510382815 26.03.2014	
	Decision: The committee noted that a DL was issued to firm on 19.07.2017, which was followed by a reminder on 11.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

2	**Case No.:67/16/87-ALC1/2018**	Party Name: AHIMSA INDUSTRIES LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00364/AM19/	RLA File :08/24/040/00252/AM16/	Lic.No/Date:0810136403 02.11.2015	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYETHYLENE TEREPHTHALATE (PET) PREFORMS	226.600 MT	RELPET RESIN POLYETHYLENE TEREPHTHAL	230 MT
RA may take consequential action as per Policy / Procedures			

3	**Case No.:13/1/87-ALC1/2016**	Party Name: ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00367/AM16/	RLA File :03/94/040/00585/AM16/	Lic.No/Date:0310800626 03.12.2015	
	Decision : The committee noted that a DL was issued to firm on 08.08.2017, which was followed by a reminder on 02.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

4	**Case No.:5/22/87-ALC1/2015**	Party Name: WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00338/AM16/	RLA File :02/24/040/00009/AM16/	Lic.No/Date:0210206438 12.01.2016	
	Decision : The committee noted that a DL was issued to firm on 24.07.2017, which was followed by a reminder on 11.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

5	**Case No.:4/22/87-ALC1/2015**	Party Name: WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00337/AM16/	RLA File :02/24/040/00017/AM15/	Lic.No/Date:0210206448 14.01.2016	
	Decision : The committee noted that a DL was issued to firm on 24.07.2017, which was followed by a reminder on 02.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

6	**Case No.:18/22/87-ALC1/2015**	Party Name: ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00351/AM16/	RLA File :31/83/040/00150/AM16/	Lic.No/Date:3110065872 15.01.2016	
	Decision : The committee noted that a DL was issued to firm on 24.07.2017, which was followed by a reminder on 04.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

7	**Case No.:39/1/87-ALC1/2016**	Party Name: SWASTIK POLYMERS	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00393/AM16/	RLA File :05/24/040/00512/AM16/	Lic.No/Date:0510397369 20.01.2016	
	Decision : The committee noted that a DL was issued to firm on 14.08.2017, which was followed by a reminder on 11.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

8	**Case No.:14/8/87-ALC1/2016**	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00126/AM17/	RLA File :03/94/040/00903/AM16/	Lic.No/Date:0310802854 25.02.2016	
	Decision : The committee considered the reply of the firm and noted that firm has not furnished complete information as requested by Norms Committee. Therefore, committee decided to reject the case.			

9	**Case No.:1/7/87-ALC1/2016**	Party Name: SHIVA PHARMACHEM LTD,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00112/AM17/	RLA File :34/24/040/00033/AM17/	Lic.No/Date:3410042244 07.06.2016	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee noted that a DL was issued to firm on 23.08.2017, which was followed by a reminder on 11.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.

10	**Case No.:40/9/87-ALC1/2016**	Party Name: SHIVA PHARMACHEM LTD,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00215/AM17/	RLA File :34/24/040/00031/AM17/	Lic.No/Date:3410042245 07.06.2016	
	Decision : The committee noted that a DL was issued to firm on 23.08.2017, which was followed by a reminder on 11.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

11	**Case No.:4/13/87-ALC1/2016**	Party Name: VISHAKHA POLYFAB P.LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00279/AM17/	RLA File :08/24/040/00121/AM17/	Lic.No/Date:0810138223 29.06.2016	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

12	**Case No.:4/14/87-ALC1/2016**	Party Name: HIGHPOINT TRADELINK PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00337/AM17/	RLA File :02/24/040/00073/AM17/	Lic.No/Date:0210206845 20.07.2016	
	Decision: The committee noted that a DL was issued to firm on 24.07.2017, which was followed by a reminder on 11.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

13	**Case No.:37/15/87-ALC1/2016**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00430/AM17/	RLA File :08/24/040/00230/AM17/	Lic.No/Date:0810138616 06.09.2016	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00430/AM17, the Committee decided to ratify the licence as follows:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ACRYLIC RESIN MACRYL-7333 HV	200000Kg	STYRENE MONOMER	55080Kg
		BUTYL ACRYLATE	38760Kg
		2-HYDROXY ETHYL METHACRYLATE	26520Kg
		ACRYLIC ACID	1400Kg
		DI TERTIRY BUTYL	1800Kg

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	(RESIN CONTENT 60+/-2%)		PEROXIDE	
			PROPYLENE GLYCOL MONOMETHYL ETHER ACETAT	6120Kg
			XYLENE	74000Kg
	RA may take consequential action as per Policy / Procedures			

14	**Case No.:1/15/87-ALC1/2016**	Party Name: WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00394/AM17/	RLA File :02/24/040/00082/AM17/	Lic.No/Date:0210206973 08.09.2016	
	Decision : The committee noted that a DL was issued to firm on 31.07.2017, which was followed by a reminder on 02.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

15	**Case No.:11/15/87-ALC1/2016**	Party Name: RELIANT PACKAGING FILMS LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00404/AM17/	RLA File :05/24/040/00147/AM17/	Lic.No/Date:0510399708 15.09.2016	
	Decision : The committee noted that a DL was issued to firm on 08.08.2017, which was followed by a reminder on 03.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

16	**Case No.:15/15/87-ALC1/2016**	Party Name: RAPID ENGINEERING CO.P.LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00408/AM17/	RLA File :05/24/040/00297/AM17/	Lic.No/Date:0510399797 21.09.2016	
	Decision : The committee considered the case as per agenda and decided to defer the matter for DIPP comments.			

17	**Case No.:51/10/87-ALC1/2018**	Party Name: POLY PRODUCTS PVT.LTD,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00190/AM19/	RLA File :07/24/040/00203/AM17/	Lic.No/Date:0710110451 23.09.2016	

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.

18	**Case No.:31/7/87-ALC1/2018**	Party Name: BLS POLYMERS LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00110/AM19/	RLA File :05/23/040/00313/AM17/	Lic.No/Date:0510400127 18.10.2016	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00110/AM19, the Committee decided to ratify the licence as follows:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE{Net content of LDPE/LLDPE should not be less then 249775Kg}	253000Kg	LDPE/LLDPE GRANULES	254189.1 Kg
		VINYL TRIMETHOXY SILANE	2985.4Kg
		DICUMYL PEROXIDE	253Kg
		ANTI OXIDANT	506Kg
RA may take consequential action as per Policy / Procedures			

19	**Case No.:97/15/87-ALC1/2016**	Party Name: WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00490/AM17/	RLA File :02/24/040/00131/AM17/	Lic.No/Date:0210207098 24.10.2016	

Decision : The committee noted that a DL was issued to firm on 22.08.2017, which was followed by a reminder on 11.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.

20	**Case No.:100/15/87-ALC1/2016**	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00493/AM17/	RLA File :02/24/040/00153/AM17/	Lic.No/Date:0210207125 08.11.2016	

Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.

21	**Case No.:134/15/87-ALC1/2016**	Party Name: SHIVA PHARMACHEM LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00527/AM17/	RLA File :34/24/040/00221/AM17/	Lic.No/Date:3410042657 10.11.2016	

Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.

22	**Case No.:61/16/87-ALC1/2016**	Party Name: POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:16/87-ALC1/2018	**Status: Rejected**

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

			26.09.2018	
	HQ File :01/87/050/00588/AM17/	RLA File :34/24/040/00226/AM17/	Lic.No/Date:3410042681 22.11.2016	
	Decision : The committee noted that a DL was issued to firm on 11.09.2017, which was followed by a reminder on 11.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

23	**Case No.:123/15/87-ALC1/2016**	Party Name: SWASTIK POLYMERS	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00516/AM17/	RLA File :05/24/040/00433/AM17/	Lic.No/Date:0510400578 01.12.2016	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC COMPOUND - PHTHALATE FREE	50MT	PVC RESIN K. VALUE 65-68	29MT
		DOTP (DI OCTYL TEREPHTHALATE)	20.30MT
RA may take consequential action as per Policy / Procedures			

24	**Case No.:2/16/87-ALC1/2016**	Party Name: HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00529/AM17/	RLA File :03/94/040/00219/AM17/	Lic.No/Date:0310809641 07.12.2016	
	Decision : The committee noted that a DL was issued to firm on 11.09.2017, which was followed by a reminder on 11.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

25	**Case No.:125/15/87-ALC1/2016**	Party Name: SWASTIK POLYMERS	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00518/AM17/	RLA File :05/24/040/00444/AM17/	Lic.No/Date:0510400671 08.12.2016	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA(ETHYLENE VINYL ACETATE) COMPOUND GRADE :- RUBBERIZE AND FLEXIBLE GRADE (IN VARIOUS COLOURS)	204 MT	EVA (ETHYLENE VINYL ACETATE)	142.80MT
		ETHYLENE PROPYLENE DIENE MONOMER (EPDM) RUBBER	24.480MT
		SBS (STYRENE BUTADIENE STYRENE)	8.160MT
		BLOWING AGENT	3.978MT
		PERKADOX 14S-FL	1.999MT

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	RA may take consequential action as per Policy / Procedures

26	**Case No.:60/14/87-ALC1/2016**	Party Name: AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00393/AM17/	RLA File :52/24/040/00057/AM17/	Lic.No/Date:5210042101 14.12.2016	
	Decision : The committee noted that Hard Copy of the Application as well as reply of the firm has not been received. Therefore, committee decided to remind concerned RA and firm in this regard and deferred the case.			

27

	Case No.:26/16/87-ALC1/2016	Party Name: SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00553/AM17/	RLA File :03/95/040/00765/AM17/	Lic.No/Date:0310810195 29.12.2016	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00553/AM17, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PARA OCTYL PHENOL FORMALDEHYDE RESIN SP 1068 PHENOLIC RESINS	1 MT	PHENOL	0.442MT
		DI-ISOBUTYLENE	0.527MT
RA may take consequential action as per Policy / Procedures			

28

	Case No.:27/16/87-ALC1/2016	Party Name: SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00554/AM17/	RLA File :03/95/040/00766/AM17/	Lic.No/Date:0310810194 29.12.2016	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00553/AM17, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PARA OCTYL PHENOL FORMALDEHYDE RESIN SP 1068 PHENOLIC RESINS	1 MT	PHENOL	0.442MT
		DI-ISOBUTYLENE	0.527MT
RA may take consequential action as per Policy / Procedures			

29	**Case No.:25/16/87-ALC1/2016**	Party Name: NIKHIL ADHESIVES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File :01/87/050/00552/AM17/	RLA File :03/95/040/00683/AM17/	Lic.No/Date:0310810204 30.12.2016	

Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case .

30

Case No.:53/16/87-ALC1/2016	Party Name: ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
HQ File :01/87/050/00580/AM17/	RLA File :17/24/040/00186/AM17/	Lic.No/Date:1710006562 31.01.2017	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EP-0061 (EO/PO BLOCK COPOLYMER) (Appearance: Liquid)	68 MT	ETHYLENE OXIDE (Colourless Clear Liquid)	8.34MT
		PROPYLENE OXIDE (Colourless Liquid)	29.3MT
		POLY PROPYLENE GLYCOL 1000 (KONIX PP 2100) / POLYETHER POLYOL) (Clear Viscous Liquid)	31.72MT

RA may take consequential action as per Policy / Procedures

31

Case No.:47/16/87-ALC1/2016	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
HQ File :01/87/050/00574/AM17/	RLA File :02/24/040/00210/AM17/	Lic.No/Date:0210207300 02.02.2017	

Decision : Based on the decision taken in Norms Committee-VII Meeting No.11 which was held on 19.07.2018, committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
RESORCINOL FORMALDEHYDE RESIN	1 Kg	RESORCINOL	0.980 Kg

RA may take consequential action as per Policy / Procedures.

32

Case No.:51/16/87-ALC1/2016	Party Name: KARTHI HOMEPRODUCTS PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
HQ File :01/87/050/00578/AM17/	RLA File :10/24/040/00105/AM17/	Lic.No/Date:1010059703 06.02.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00578/AM17, the Committee decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Sponge with Scrubber of different sizes - Packed in three sizes : 1. Single Piece 7.5cm x 5.5cm - 135000 Packs, (2) 3 Pieces of 7.5cm x 5.5cm in one pack x 45000 Packs (3) 4pieces of 7.5cm x 5.5cm in one pack x 45000 packs: Total 225000 Packs	225000 Packs	Sponge with Scrubber - sheet size : 1.5m x 1.0m x 5cm yellow/green	1.05sq.meter/sq. meter of export
	RA may take consequential action as per Policy / Procedures			

33	**Case No.:38/1/87-ALC1/2017**	Party Name: NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00038/AM18/	RLA File :08/24/040/00411/AM17/	Lic.No/Date:0810139670 07.02.2017	
	Decision : The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case to explain the export product and process involved and deferred the case.			

34	**Case No.:39/1/87-ALC1/2017**	Party Name: NAVRATAN SPECIALTY CHEMICALS LLP	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00039/AM18/	RLA File :08/24/040/00412/AM17/	Lic.No/Date:0810139672 07.02.2017	
	Decision : The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case to explain the process involved and deferred the case.			

35	**Case No.:36/1/87-ALC1/2017**	Party Name: VEE KAY VIKRAM & CO LLP	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00036/AM18/	RLA File :08/24/040/00294/AM17/	Lic.No/Date:0810139681 08.02.2017	
	Decision : The committee noted that a DL was issued to firm on 25.09.2017, which was followed by a reminder on 02.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case.			

36	**Case No.:50/1/87-ALC1/2017**	Party Name: SNR RECLAMATIONS PVT.LTD;	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00050/AM18/	RLA File :30/24/040/00038/AM17/	Lic.No/Date:3010103946 09.02.2017	
	Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.			

37	**Case No.:52/10/87-ALC1/2018**	Party Name: PAVAMAN POLY PRODUCTS PVT.LTD,	Meet No/Date:16/87-ALC1/2018	**Status: Approved**

दिलीप कुमार/Dilip Kumar
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		26.09.2018	
HQ File :01/87/050/00191/AM19/	RLA File :07/24/040/00401/AM17/	Lic.No/Date:0710111286 16.03.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00191/AM19, the Committee decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cast Polyurethane Parts-JS/1550287 (480 Nos)	968Kg	Imuthane 22-74D {TDI terminated pre-polymer based on PTMEG)	1350Kg
Cast Polyurethane Parts-JS/1550387 (360 Nos)	391Kg		
Cast Polyurethane Parts-JS/1550396 (96 Nos)	53Kg		
RA may take consequential action as per Policy / Procedures			

38	**Case No.:12/2/87-ALC1/2017**	Party Name: INDOFIL INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00069/AM18/	RLA File :03/94/040/01084/AM17/	Lic.No/Date:0310811946 20.03.2017	

Decision : The committee noted that a DL was issued to firm on 30.10.2017, which was followed by a reminder on 11.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case

39	**Case No.:53/10/87-ALC1/2018**	Party Name: PAVAMAN POLY PRODUCTS PVT.LTD,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00192/AM19/	RLA File :07/24/040/00405/AM17/	Lic.No/Date:0710111332 23.03.2017	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows: :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Andreasstrip (10800 KGS)	600 Number	Polyurethane Resin ZB1890	1.05Kg/Kg content in Export Product
		Reflector SWAROPILE Round (On FOC Basis)	On net to net basis
RA may take consequential action as per Policy / Procedures			

40	**Case No.:99/2/87-ALC1/2017**	Party Name: SWASTIK POLYMERS	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00156/AM18/	RLA File :05/24/040/00646/AM17/	Lic.No/Date:0510402080 28.03.2017	

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee noted that a DL was issued to firm on 02.11.2017, which was followed by a reminder on 11.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case

41	**Case No.:20/2/87-ALC1/2017**	Party Name: DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00077/AM18/	RLA File :03/94/040/01179/AM17/	Lic.No/Date:0310812230 30.03.2017	

Decision : The committee considered the case as per agenda and decided to call from the firm following information and deferred the case. :

a) Details given by the firm is for insoform 7 whereas the export item is insoform 15, as such this may be clarified
b) As against the 10% content of Vinyl Acetate Polymer in the export product, the norms applied is for 100% Vinyl Acetate Polymer. Therefore, justification alongwith detailed working may be furnished.

42	**Case No.:19/2/87-ALC1/2017**	Party Name: DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00076/AM18/	RLA File :03/94/040/01178/AM17/	Lic.No/Date:0310812317 31.03.2017	

Decision : The committee considered the case as per agenda and decided to call from the firm following information and deferred the case.
:

a) The firm has claimed the raw material for export of Insoform 7 based on 100% Polyvinyl Alcohol whereas the composition of export product shows 10% Polymer of Vinyl Acetate. Hence justification for import quantities may be furnished
b) The chemical reaction given shows the final product as Insoform 5 against the export of Insoform 7. This may be clarified and corrected.

43	**Case No.:112/2/87-ALC1/2017**	Party Name: JAYSHRI PROPACK PVT. LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00169/AM18/	RLA File :08/24/040/00523/AM17/	Lic.No/Date:0810139984 31.03.2017	

Decision : The committee noted that a DL was issued to firm on 02.11.2017, which was followed by a reminder on 11.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case

44	**Case No.:33/2/87-ALC1/2017**	Party Name: PAVAMAN POLY PRODUCTS PVT.LTD,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00090/AM18/	RLA File :07/24/040/00004/AM18/	Lic.No/Date:0710111440 21.04.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00090/AM18, the Committee decided to ratify the licence as follows:

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYURETHANE PARTS	743Kg	Erapoll E83A [PTMEG Prepolymer]	780Kg
POLYURETHANE PARTS	76Kg	Eracure 300 [Diamine chain extender curative]	80Kg
RA may take consequential action as per Policy / Procedures			

45	**Case No.:54/10/87-ALC1/2018**	Party Name: PAVAMAN POLY PRODUCTS PVT.LTD,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00193/AM19/	RLA File :07/24/040/00011/AM18/	Lic.No/Date:0710111447 21.04.2017	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYURETHANE PARTS [Disc without Flange]	850Kg	Hyperlast LU 1052 Polyol [FOC BASIS]	2001Kg
POLYURETHANE PARTS [Disc with Flange]	229Kg	Hyperlast LE 5046 Isocynate [FOC BASIS]	849Kg
POLYURETHANE PARTS [Spiral type FLTR]	471Kg	Diprane C Polyol [FOC BASIS]	151Kg
POLYURETHANE PARTS [Spiral Type FLTL]	471Kg		
POLYURETHANE PARTS [Spiral type FLTRE]	364Kg		
POLYURETHANE PARTS [Spiral type FLTLE]	471Kg		
RA may take consequential action as per Policy / Procedures			

46	**Case No.:31/3/87-ALC1/2017**	Party Name: VASUDHA CHEMICALS PVT. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00232/AM18/	RLA File :03/95/040/00067/AM18/	Lic.No/Date:0310812876 27.04.2017	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.

47	**Case No.:1/1/87-ALC1/2017**	Party Name: J K TYRE & INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00001/AM18/	RLA File :05/23/040/00560/AM17/	Lic.No/Date:0510402389 28.04.2017	

Decision: The Committee considered the case and decided to defer the matter for DIPP comments.

48	**Case No.:25/16/87-ALC1/2018**	Party Name: SOLVAY	Meet No/Date:16/87-	**Status:**

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		SPECIALITIES INDIA PVT.LTD.	ALC1/2018 26.09.2018	**Deferred**
	HQ File :01/87/050/00322/AM19/	RLA File :03/95/040/00110/AM18/	Lic.No/Date:0310813699 31.05.2017	
	Decision : The committee noted that the hard copy of the application of the firm has not been received from the firm. Therefore, committee decided that the same may be obtained from concerned RA and firm and deferred the case.			

49	**Case No.:119/2/87-ALC1/2017**	Party Name: GUNJAN PAINTS LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00176/AM18/	RLA File :08/24/040/00062/AM18/	Lic.No/Date:0810140451 07.06.2017	
	Decision : The committee noted that a DL was issued to firm on 27.10.2017, which was followed by a reminder on 11.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case			

50	**Case No.:113/2/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00170/AM18/	RLA File :08/24/040/00527/AM17/	Lic.No/Date:0810140471 12.06.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00170/AM18, the Committee decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYAMIDE -115 (RESIN CONTENT 100%)	50000Kg	DIMER ACID	32130Kg
		DISTILLIED FATTY ACID	9486Kg
		TRI ETHYLENE TETRA AMINE (TETA)	13566Kg
RA may take consequential action as per Policy / Procedures			

51	**Case No.:115/2/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00172/AM18/	RLA File :08/24/040/00011/AM18/	Lic.No/Date:0810140473 12.06.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00170/AM18, the Committee decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin TO- 1300 (Resin content 60+/-2%)	100000Kg	Distilled Fatty Acid	18360Kg
		Phthalic Anhydride	27132Kg

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		Glycerine	18972Kg
		Xylene	40000Kg
RA may take consequential action as per Policy / Procedures			

	Case No.:53/3/87-ALC1/2017	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00254/AM18/	RLA File :08/24/040/00517/AM17/	Lic.No/Date:0810140470 12.06.2017	

52

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00254/AM18, the Committee decided to ratify the licence as follows::

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S- 5060 (Resin content 60+/-2%)	100000Kg	Distilled Fatty Acid	33456Kg
		Glycerine	8568Kg
		Pentaerithritol	5800Kg
		Phthalic Anhydride	17646Kg
		Mineral Turpentine Oil (MTO)/Low Aromatic White Spirit (LAWS)	38000Kg
		Xylene	2000Kg
RA may take consequential action as per Policy / Procedures			

	Case No.:125/2/87-ALC1/2017	Party Name: MAX SPECIALITY FILMS LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
53	HQ File :01/87/050/00182/AM18/	RLA File :22/24/040/00005/AM18/	Lic.No/Date:2210015723 14.06.2017	

Decision : The committee noted that a DL was issued to firm on 27.10.2017, which was followed by a reminder on 04.07.2018. However, firm not replied to the DL. Therefore, committee decided to reject the case

	Case No.:2/3/87-ALC1/2017	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
54	HQ File :01/87/050/00203/AM18/	RLA File :03/94/040/00183/AM18/	Lic.No/Date:0310814010 15.06.2017	

Decision : The committee considered the reply of the firm and noted that firm has not furnished complete information as requested by Norms Committee. Therefore, committee decided to reject the case.

55	**Case No.:133/2/87-ALC1/2017**	Party Name: G B RUBBER PRODUCTS	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File :01/87/050/00190/AM18/	RLA File :31/83/040/00140/AM17/	Lic.No/Date:3110066787 19.06.2017	

Decision : The committee considered the case as per agenda and decided to call from the firm following information and deferred the case :

a) Justification for higher wastage for manufacturing of Rubber Seal alongwih detail data duly certified by concerned Central Excise/GST office
b) Justification for higher wastage of raw material

	Case No.:45/2/87-ALC1/2017	Party Name: HIGHPOINT TRADELINK PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00102/AM18/	RLA File :02/24/040/00047/AM18/	Lic.No/Date:0210207704 22.06.2017	

56 **Decision :** Taking clue from SION H-396, committee decided to ratify the licence as follows: :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Phenol Formaldehyde Resin Powder	200MT	Phenol	120MT
RA may take consequential action as per Policy / Procedures			

	Case No.:1/16/87-ALC1/2018	Party Name: LANXESS INDIA PVT.LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
57	HQ File :01/87/050/00298/AM19/	RLA File :03/95/040/00310/AM18/	Lic.No/Date:0310814542 11.07.2017	

Decision : The committee noted that Hard Copy of the Application has not been received. Therefore, committee decided to remind concerned RA in this regard and deferred the case.

	Case No.:71/3/87-ALC1/2017	Party Name: GOVIND RUBBER LIMITED.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
58	HQ File :01/87/050/00272/AM18/	RLA File :30/24/040/00009/AM18/	Lic.No/Date:3010104078 14.07.2017	

Decision : The Committee observed that firm has not replied to DL issued to them by DIPP on 22.06.2018 and decided that a final reminder may be issued to the firm by post and deferred the case.

	Case No.:72/3/87-ALC1/2017	Party Name: GOVIND RUBBER LIMITED.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
59	HQ File :01/87/050/00273/AM18/	RLA File :30/24/040/00010/AM18/	Lic.No/Date:3010104079 14.07.2017	

Decision : The Committee observed that firm has not replied to DL issued to them by DIPP on 22.06.2018 and decided that a final reminder may be issued to the firm by post and deferred the case.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

60	**Case No.:73/3/87-ALC1/2017**	Party Name: GOVIND RUBBER LIMITED.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00274/AM18/	RLA File :30/24/040/00011/AM18/	Lic.No/Date:3010104080 14.07.2017	
	Decision : The Committee observed that firm has not replied to DL issued to them by DIPP on 22.06.2018 and decided that a final reminder may be issued to the firm by post and deferred the case.			

61	**Case No.:6/8/87-ALC1/2018**	Party Name: THERMO POLYMERS PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00127/AM19/	RLA File :09/24/040/00249/AM18/	Lic.No/Date:0910065435 06.09.2017	
	Decision : The committee considered the reply of the firm and noted that firm has furnished partial information for single export product. Therefore, committee decided that firm may be asked to furnish complete information in respect of all their seven export products and deferred the case.			

62	**Case No.:4/5/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00319/AM18/	RLA File :03/95/040/00277/AM18/	Lic.No/Date:0310815891 22.09.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

63	**Case No.:62/5/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00377/AM18/	RLA File :08/24/040/00110/AM18/	Lic.No/Date:0810141010 22.09.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00377/AM18, the Committee decided to ratify the licence as follows::

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S- 5060 (Resin content 70+/-2%)	100000Kg	Distilled Fatty Acid	38760Kg
		Glycerine	9996Kg
		Pentaerithritol	6732Kg
		Phthalic Anhydride	20910Kg
		Mineral Turpentine Oil (MTO)/Low Aromatic White Spirit (LAWS)	28500Kg
		Xylene	1500Kg
RA may take consequential action as per Policy / Procedures			

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

64	**Case No.:90/16/87-ALC1/2018**	Party Name: SML FILMS LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00387/AM19/	RLA File :52/24/040/00032/AM18/	Lic.No/Date:5210042388 26.09.2017	

Decision : Taking clue from SION H-134, committee decided to ratify the licence as follows: :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYESTER METALLIZED FILM	500000 Kg	PET CHIPS ITC HS CODE:39076920 AND 39076100	577500Kg
		ALUMINIUM WIRE 99.99%	12300Kg
		INDUCTION/EVAPORATION	3500Number
RA may take consequential action as per Policy / Procedures			

65	**Case No.:8/9/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00449/AM18/	RLA File :08/24/040/00172/AM18/	Lic.No/Date:0810141065 03.10.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00449/AM18, the Committee decided to ratify the licence as follows::

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin LS- 5060 (Resin content 60+/-2%)	100000Kg	Distilled Fatty Acid	39168Kg
		Pentaerithritol	13260Kg
		Phthalic Anhydride	13158Kg
		Mineral Turpentine Oil (MTO)/Low Aromatic White Spirit (LAWS)	36900Kg
		Xylene	3100Kg
RA may take consequential action as per Policy / Procedures			

66	**Case No.:7/9/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00448/AM18/	RLA File :08/24/040/00162/AM18/	Lic.No/Date:0810141073 05.10.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00448/AM18, the Committee decided to ratify the licence as follows::

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S- 5060 (Resin content 60+/-2%)	200000Kg	Distilled Fatty Acid	77520Kg

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		Glycerine	19992Kg
		Pentaerithritol	13464Kg
		Phthalic Anhydride	41820Kg
		Mineral Turpentine Oil (MTO)/Low Aromatic White Spirit (LAWS)	57000Kg
		Xylene	3000Kg
RA may take consequential action as per Policy / Procedures			

67	**Case No.:18/6/87-ALC1/2017**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00404/AM18/	RLA File :08/24/040/00205/AM18/	Lic.No/Date:0810141146 12.10.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00404/AM18, the Committee decided to ratify the licence as follows::

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin LS- 5060 (Resin content 60+/-2%)	200000Kg	Distilled Fatty Acid	78336Kg
		Pentaerithritol	26520Kg
		Phthalic Anhydride	26316Kg
		Mineral Turpentine Oil (MTO)/Low Aromatic White Spirit (LAWS)	73800Kg
		Xylene	6200Kg
RA may take consequential action as per Policy / Procedures			

68	**Case No.:32/6/87-ALC1/2017**	Party Name: R. K. RECLAIM AND RUBBER PRODUCTS PVT LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00418/AM18/	RLA File :34/24/040/00182/AM18/	Lic.No/Date:3410043555 18.10.2017	

Decision : Based on the No objection Certificate issued by the Ministry of Environment and Forest, and as per norms adopted in similar case in the past, Committee decided to ratify the licence as follows::-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reclaimed Rubber	500MT	Used Rubber Tubes Cut into Two Pieces Without Valves	450MT
RA may take consequential action as per Policy / Procedures			

69	**Case No.:38/10/87-ALC1/2017**	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**

उप महानिदेशक विदेश व्यापार
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	HQ File :01/87/050/00528/AM18/	RLA File :03/94/040/00378/AM18/	Lic.No/Date:0310816662 31.10.2017	
	Decision : The committee considered the reply of the firm and noted that firm has not furnished complete information as requested by Norms Committee. Therefore, committee decided to reject the case.			

70	**Case No.:13/8/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00431/AM18/	RLA File :03/95/040/00441/AM18/	Lic.No/Date:0310816957 10.11.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

71	**Case No.:104/10/87-ALC1/2017**	Party Name: PACIFIC BULK BAGS PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00594/AM18/	RLA File :13/24/040/00036/AM18/	Lic.No/Date:1310048772 10.11.2017	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows: :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BULK BAGS/JOMBO BAGS (CONTENT OF PP WOVEN FABRICS/NARROW FABRICS 142858 KG. AND CONTENT OF PP FLEXIBLE PLAIN STRIP 47619 KG.)	190477Kg	PP WOVEN FABRICS/NARROW FABRICS	1.02Kg/Kg content in Export Product
		PP FLEXIBLE PLAIN STRIP	1.01Kg/Kg content in Export Product
RA may take consequential action as per Policy / Procedures			

72	**Case No.:10/8/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00428/AM18/	RLA File :03/95/040/00440/AM18/	Lic.No/Date:0310817008 13.11.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

73	**Case No.:11/8/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00429/AM18/	RLA File :03/95/040/00308/AM18/	Lic.No/Date:0310816997 13.11.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

74	**Case No.:12/8/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00430/AM18/	RLA File :03/95/040/00322/AM18/	Lic.No/Date:0310816999 13.11.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

75	**Case No.:14/8/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00432/AM18/	RLA File :03/95/040/00391/AM18/	Lic.No/Date:0310817001 13.11.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

76	**Case No.:15/8/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00433/AM18/	RLA File :03/95/040/00349/AM18/	Lic.No/Date:0310816998 13.11.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

77	**Case No.:19/8/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00437/AM18/	RLA File :03/95/040/00408/AM18/	Lic.No/Date:0310817002 13.11.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

78	**Case No.:48/10/87-ALC1/2017**	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00538/AM18/	RLA File :03/94/040/00611/AM18/	Lic.No/Date:0310817010 13.11.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00538/AM18, the Committee decided to adopt following norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLY (OXY-1, 2 ETHANEDIYL & AMP; 2, 3-PROPANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY 40% MIN.	1 Kg	N-BUTANOL / NORMAL BUTYL ALCOHOL	0.083Kg
		PROPYLENE OXIDE	0.083Kg
		ETHYLENE OXIDE	0.234Kg

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	RA may take consequential action as per Policy / Procedures

79	**Case No.:105/10/87-ALC1/2017**	Party Name: PACIFIC BULK BAGS PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00595/AM18/	RLA File :13/24/040/00039/AM18/	Lic.No/Date:1310048779 15.11.2017	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows: :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BULK BAGS/JUMBO BAGS (CONTENT OF PP WOVEN FABRICS/NARROW FABRICS 190477 KG.)	190477 Kg	PP WOVEN FABRICS/NARROW FABRICS	1.02Kg/Kg content in Export Product
RA may take consequential action as per Policy / Procedures			

80	**Case No.:23/8/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00441/AM18/	RLA File :03/95/040/00312/AM18/	Lic.No/Date:0310817153 20.11.2017	

Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.

81	**Case No.:103/10/87-ALC1/2017**	Party Name: CHAND ENGINEERING	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00593/AM18/	RLA File :12/21/040/00032/AM18/	Lic.No/Date:1210009617 21.11.2017	

Decision : The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post and deferred the case.

82	**Case No.:49/10/87-ALC1/2017**	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00539/AM18/	RLA File :03/94/040/00615/AM18/	Lic.No/Date:0310817208 22.11.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00539/AM18, the Committee decided to adopt following norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLY (OXY-1, 2-ETHANEDIYL & 2, 3-PROPANEDIYL) ALPHA-BUTYL-	1 Kg	N-BUTANOL / NORMAL BUTYL ALCOHOL	0.104Kg

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

OMEGA-HYDROXY-50% MIN			
		ETHYLENE OXIDE	0.293Kg
		PROPYLENE OXIDE	0.0766Kg
RA may take consequential action as per Policy / Procedures			

	Case No.:73/10/87-ALC1/2017	Party Name: SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00563/AM18/	RLA File :03/95/040/00692/AM18/	Lic.No/Date:0310817243 23.11.2017	
83	**Decision :** Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00553/AM17, the Committee decided to adopt following norms:			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PARA OCTYL PHENOL FORMALDEHYDE RESIN SP 1068 PHENOLIC RESINS	1 MT	PHENOL	0.442MT
		DI-ISOBUTYLENE	0.527MT
RA may take consequential action as per Policy / Procedures			

	Case No.:74/10/87-ALC1/2017	Party Name: SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00564/AM18/	RLA File :03/95/040/00693/AM18/	Lic.No/Date:0310817242 23.11.2017	
84	**Decision :** Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00553/AM17, the Committee decided to adopt following norms:			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PARA OCTYL PHENOL FORMALDEHYDE RESIN SP 1068 PHENOLIC RESINS	1MT	PHENOL	0.442MT
		DI-ISOBUTYLENE	0.527MT
RA may take consequential action as per Policy / Procedures			

	Case No.:20/8/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
85	HQ File :01/87/050/00438/AM18/	RLA File :03/95/040/00518/AM18/	Lic.No/Date:0310817316 27.11.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

86	**Case No.:22/8/87-ALC1/2017**	Party Name: RELIANCE	Meet No/Date:16/87-	**Status:**

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		INDUSTRIES LTD.	ALC1/2018 26.09.2018	**Deferred**
	HQ File :01/87/050/00440/AM18/	RLA File :03/95/040/00517/AM18/	Lic.No/Date:0310817325 27.11.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

87	**Case No.:75/10/87-ALC1/2017**	Party Name: SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00565/AM18/	RLA File :03/95/040/00694/AM18/	Lic.No/Date:0310817369 28.11.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00553/AM17, the Committee decided to adopt following norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PHENOLIC TACKIFIER RESINS	1 MT	PHENOL	0.442MT
		DI-ISOBUTYLENE	0.527MT

RA may take consequential action as per Policy / Procedures

88	**Case No.:21/8/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00439/AM18/	RLA File :03/95/040/00669/AM18/	Lic.No/Date:0310817434 30.11.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

89	**Case No.:95/10/87-ALC1/2017**	Party Name: SWASTIK POLYMERS	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00585/AM18/	RLA File :05/24/040/00396/AM18/	Lic.No/Date:0510404846 11.12.2017	
	Decision : The Committee observed that firm has not replied to DL issued to them by and decided that a final reminder may be issued to the firm by post and deferred the case.			

90	**Case No.:10/10/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00500/AM18/	RLA File :03/95/040/00453/AM18/	Lic.No/Date:0310817710 12.12.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

91	**Case No.:15/10/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00505/AM18/	RLA File :03/95/040/00509/AM18/	Lic.No/Date:0310817714 12.12.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

92	**Case No.:16/10/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00506/AM18/	RLA File :03/95/040/00340/AM18/	Lic.No/Date:0310817706 12.12.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

93	**Case No.:6/10/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00496/AM18/	RLA File :03/95/040/00490/AM18/	Lic.No/Date:0310817747 13.12.2017	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

94	**Case No.:97/10/87-ALC1/2017**	Party Name: OCEAN THERMOPLASTIC ELASTOMERS PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00587/AM18/	RLA File :05/24/040/00476/AM18/	Lic.No/Date:0510405146 28.12.2017	
	Decision : The Committee observed that firm has not replied to DL issued to them by and decided that a final reminder may be issued to the firm by post and deferred the case			

95	**Case No.:107/10/87-ALC1/2017**	Party Name: SOMYA FLEXIBAG PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00597/AM18/	RLA File :13/24/040/00044/AM18/	Lic.No/Date:1310048824 04.01.2018	

Decision : The committee considered the case as per agenda and decided to ratify the license as follow:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP JUMBO BAG (CONTENT OF PP 200000 KG.)	200000Kg	PP WOVEN FABRICS/NARROW FABRICS	1.02 Kg/Kg content in Export Product
RA may take consequential action as per Policy / Procedures			

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

96	**Case No.:28/1/87-ALC1/2018**	Party Name: KAMAKSHI FLEXI PRINTS P. LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00028/AM19/	RLA File :08/24/040/00071/AM18/	Lic.No/Date:0810141720 08.01.2018	

Decision : Based on the decision taken in Norms Committee-VII Meeting No.14 which was held on 14.08.2018, committee decided to ratify the license as follow:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Packaging Material of Multilayers in Roll Form (Adhesive laminated of 15 micron BOPA + 90 micron Polyethylene Film without Hotmelt)	108000Kg	BOPA Film	19656Kg
		LLDPE Granules	74947Kg
		LDPE Granules	19256Kg
		White Masterbatches	4908Kg
		Liquid Printing Inks for Gravure Process in various colours Solids 22%	3888Kg
		Liquid Polyurethane Adhesive Solids 65%	4428Kg
RA may take consequential action as per Policy / Procedures			

97	**Case No.:85/10/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00575/AM18/	RLA File :03/95/040/00784/AM18/	Lic.No/Date:0310818340 09.01.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.

98	**Case No.:86/10/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00576/AM18/	RLA File :03/95/040/00794/AM18/	Lic.No/Date:0310818485 15.01.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.

99	**Case No.:87/10/87-ALC1/2017**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00577/AM18/	RLA File :03/95/040/00805/AM18/	Lic.No/Date:0310818483 15.01.2018	

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.

100	**Case No.:8/2/87-ALC1/2018**	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00054/AM19/	RLA File :03/94/040/00818/AM18/	Lic.No/Date:0310818673 23.01.2018	

Decision : The committee considered the reply of the firm and noted that firm has not furnished complete information as requested by Norms Committee. Therefore, committee decided to reject the case.

101	**Case No.:9/2/87-ALC1/2018**	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
	HQ File :01/87/050/00055/AM19/	RLA File :03/94/040/00819/AM18/	Lic.No/Date:0310818669 23.01.2018	

Decision : The committee considered the reply of the firm and noted that firm has not furnished complete information as requested by Norms Committee. Therefore, committee decided to reject the case.

102	**Case No.:36/10/87-ALC1/2017**	Party Name: ARCL ORGANICS LIMITED,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00526/AM18/	RLA File :02/24/040/00167/AM18/	Lic.No/Date:0210208165 24.01.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00526/AM18, the Committee decided to adopt following norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Phenol Formaldehyde Resin Powder	1 MT	Phenol	0.6MT
RA may take consequential action as per Policy / Procedures			

103	**Case No.:36/1/87-ALC1/2018**	Party Name: PERFECT BELTS LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Apporved**
	HQ File :01/87/050/00036/AM19/	RLA File :30/24/040/00038/AM18/	Lic.No/Date:3010104226 02.02.2018	

Decision : Based on the decision taken in Norms Committee-VII Meeting No.14 which was held on 14.07.2016, committee decided to ratify the license as follow:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYAMIDE SHEET REINFORCED FLAT BELT MADE OUT OF NITRILE RUBBER COMPOUND CONTAINING 10250 KGS POLYAMIDE SHEET,26650 KGS RUBBER COMPOUND,4100 KGS OTHER	41000Kg	POLYAMIDE SHEETS	10660Kg

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

MATERIAL PROCURED INDEGENIOUSELY			
		SYNTHETIC RUBBER NITRILE	17322Kg
RA may take consequential action as per Policy / Procedures			

	Case No.:62/10/87-ALC1/2017	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00552/AM18/	RLA File :03/94/040/00714/AM18/	Lic.No/Date:0310819095 12.02.2018	
104	**Decision :** Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00552/AM18, the Committee decided to adopt following norms:			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyether Polyol (Exaflex RC 3051)	1Kg	Propylene Oxide	0.517Kg
		Irgastab PUR 55	0.005
RA may take consequential action as per Policy / Procedures			

	Case No.:4/7/87-ALC1/2018	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Rejected**
105	HQ File :01/87/050/00083/AM19/	RLA File :03/94/040/00747/AM18/	Lic.No/Date:0310819146 14.02.2018	
	Decision : The committee considered the reply of the firm and noted that firm has not furnished complete information as requested by Norms Committee. Therefore, committee decided to reject the case.			

	Case No.:14/16/87-ALC1/2018	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00311/AM19/	RLA File :03/94/040/00854/AM18/	Lic.No/Date:0310819529 05.03.2018	
106	**Decision :** The committee considered the case as per agenda and decided to ratify the license as follow :			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound Grade SC 0366	25MT	HDPE Granules	1.02Kg/Kg content in Export Product
		Ethyl Vinyl Acetate	3.750MT
RA may take consequential action as per Policy / Procedures			

107	**Case No.:15/16/87-ALC1/2018**	Party Name: KKALPANA	Meet No/Date:16/87-	**Status:**

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		INDUSTRIES INDIA LTD	ALC1/2018 26.09.2018	**Approved**
	HQ File :01/87/050/00312/AM19/	RLA File :03/94/040/00855/AM18/	Lic.No/Date:0310819531 05.03.2018	

Decision : The committee considered the case as per agenda and decided to ratify the license as follow :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound Grade BS 0699	51.400MT	LLDPE Granules	1.02Kg/Kg content in Export Product
		Ethyl Vinyl Acetate	2.570MT
		Carbon Black	1.285MT
RA may take consequential action as per Policy / Procedures			

108	**Case No.:13/16/87-ALC1/2018**	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00310/AM19/	RLA File :03/94/040/00836/AM18/	Lic.No/Date:0310819619 08.03.2018	

Decision : The committee considered the case as per agenda and decide to ratify the license as follow :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Semi Conducting Compound -Thermoplastic	200MT	LDPE Granules	1.02Kg/Kg content in Export Product
		Ethylene Alpha Olefin Copolymer/ Polyolefin Elastomer	1.02Kg/Kg content in Export Product
		Carbon Black	66.820MT
		Antioxidant	3.800MT
		Gusseted Bag	As per packaging policy
RA may take consequential action as per Policy / Procedures			

109	**Case No.:16/16/87-ALC1/2018**	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00313/AM19/	RLA File :03/94/040/00856/AM18/	Lic.No/Date:0310819617 08.03.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.

110	**Case No.:19/16/87-ALC1/2018**	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00316/AM19/	RLA File :03/94/040/00943/AM18/	Lic.No/Date:0310819620 08.03.2018	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to ratify the license as follow :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound (Containing 25+/-1% LLDPE and 75+/-1% Calcium Carbonate)	325MT	LLDPE Granules	81.250MT
		Calcium Carbonate	243.75MT
RA may take consequential action as per Policy / Procedures			

111	**Case No.:58/10/87-ALC1/2018**	Party Name: RAHIL (CPP) FILMS PVT.LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00197/AM19/	RLA File:24/24/040/00047/AM18/	Lic.No/Date:2410042386 20.03.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

112	**Case No.:17/16/87-ALC1/2018**	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00314/AM19/	RLA File :03/94/040/00916/AM18/	Lic.No/Date:0310819936 20.03.2018	

Decision : Based on the decision taken in Norms Committee-VII Meeting No.10 which was held on 21.03.2018, committee decided to ratify the license as follow:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1000MT	1. LLDPE Granules	999.400 MT
		2. Tri Methoxy Vinyl Silane	14.000 MT
		3. Di-Cumylperoxide (DCP)	0.800 MT
		4. Antioxidant	0.800 MT
		5. Gusseted Bag	40000Number
RA may take consequential action as per Policy / Procedures.			

113	**Case No.:18/16/87-ALC1/2018**	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00315/AM19/	RLA File :03/94/040/00924/AM18/	Lic.No/Date:0310819937 20.03.2018	

Decision : Based on the decision taken in Norms Committee-VII Meeting No.10 which was held on 21.03.2018, committee decided to ratify the license as follow:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1000 MT	1. LLDPE Granules	999.400 MT

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		2. Tri Methoxy Vinyl Silane	14.000 MT
		3. Di-Cumylperoxide (DCP)	0.800 MT
		4. Antioxidant	0.800 MT
		5. Gusseted Bag	40000 Number
RA may take consequential action as per Policy / Procedures.			

114	**Case No.:11/16/87-ALC1/2018**	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00308/AM19/	RLA File :03/94/040/00554/AM18/	Lic.No/Date:0310820001 22.03.2018	

Decision : Based on the decision taken in Norms Committee-VII Meeting No.10 which was held on 21.03.2018, committee decided to ratify the license as follow:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1000 MT	1. LLDPE Granules	999.400 MT
		2. Tri Methoxy Vinyl Silane	14.000 MT
		3. Di-Cumylperoxide (DCP)	0.800 MT
		4. Antioxidant	0.800 MT
		5. Gusseted Bag	40000Number
RA may take consequential action as per Policy / Procedures.			

115	**Case No.:21/16/87-ALC1/2018**	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00318/AM19/	RLA File :03/94/040/01020/AM18/	Lic.No/Date:0310820000 22.03.2018	

Decision: Based on the decision taken in Norms Committee-VII Meeting No.10 which was held on 21.03.2018, committee decided to ratify the license as follow:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1000 MT	1. LLDPE Granules	999.400 MT
		2. Tri Methoxy Vinyl Silane	14.000 MT
		3. Di-Cumylperoxide (DCP)	0.800 MT
		4. Antioxidant	0.800 MT
		5. Gusseted Bag	40000 Number
RA may take consequential action as per Policy / Procedures.			

116	**Case No.:20/16/87-ALC1/2018**	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File	RLA File	Lic.No/Date:0310820054	

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

:01/87/050/00317/AM19/	:03/94/040/01019/AM18/	23.03.2018	

Decision : Based on the decision taken in Norms Committee-VII Meeting No.10 which was held on 21.03.2018, committee decided to ratify the license as follow:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1000MT	1. LLDPE Granules	999.400 MT
		2. Tri Methoxy Vinyl Silane	14.000 MT
		3. Di-Cumylperoxide (DCP)	0.800 MT
		4. Antioxidant	0.800 MT
		5. Gusseted Bag	40000 Number

RA may take consequential action as per Policy / Procedures.

117	**Case No.:22/16/87-ALC1/2018**	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00319/AM19/	RLA File :03/94/040/01037/AM18/	Lic.No/Date:0310820133 27.03.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.

118	**Case No.:26/7/87-ALC1/2018**	Party Name: INJECTOPLAST PVT.LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00105/AM19/	RLA File :06/24/040/00051/AM18/	Lic.No/Date:0610038850 03.04.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00105/AM19, the Committee decided to ratify license as follows:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
VEHICLE INTERIOR GRAB HANDLE FRONT	360000Number	POLYAMIDE-66	1.05Kg/Kg content in Export Product
VEHICLE INTERIOR GRAB HANDLE REAR	420000Number		
		POLYPROPLENE	1.05Kg/Kg content in Export Product
		DAMPER	Net to Net
		COLOR CONCENTRATE	2242.170 kg

RA may take consequential action as per Policy / Procedures

119	**Case No.:9/12/87-ALC1/2018**	Party Name: LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File :01/87/050/00228/AM19/	RLA File :03/95/040/00005/AM19/	Lic.No/Date:0310820296 06.04.2018	

Decision : The committee considered the case as per agenda and decided to ratify license as follows :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
SILICONE COATED POLYESTER FILM (RELEASE LINERS) 125 MICRON + / - 10% 50000.000 KGS 285700.000 SQM	285700 Sq.meter	POLYESTER FILM (125 MICRON + / - 10%)	1.04Kg/Kg content in Export Product
		SILICONE POLYMER	0.009Kg/Sq. meter of export product
		CATALYST FOR SILICONE	0.0006 Kg/Sq. meter of export product
		CROSSLINKER FOR SILICONE	0.00108 Kg/Sq. meter of export product

RA may take consequential action as per Policy / Procedures

120	**Case No.:27/16/87-ALC1/2018**	Party Name: LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00324/AM19/	RLA File :03/95/040/00006/AM19/	Lic.No/Date:0310820298 06.04.2018	

Decision : The committee considered the case as per agenda and decided to ratify license as follows :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
SILICONE COATED POLYESTER FILM (RELEASE LINERS) 100 MICRON + / - 10% 50000.000 KGS 35700.000 SQM	357000 Sq.meter	POLYESTER FILM (100 MICRON + / - 10%)	1.04Kg/Kg content in Export Product
		SILICONE POLYMER	0.009Kg/Sq. meter of export product
		CATALYST FOR SILICONE	0.0006 Kg/Sq. meter of export product
		CROSSLINKER FOR SILICONE	0.00108 Kg/Sq. meter of export product

RA may take consequential action as per Policy / Procedures

121	**Case No.:26/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00323/AM19/	RLA File :03/95/040/01094/AM18/	Lic.No/Date:0310820530 18.04.2018	

Decision : The committee considered the case as per agenda and decided to refer the matter to Department of Chemicals and Petrochemicals for their comments.

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

122	**Case No.:81/16/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00378/AM19/	RLA File :34/24/040/00391/AM18/	Lic.No/Date:3410044079 26.04.2018	

Decision : Based on the decision taken in Norms Committee-VII Meeting No.15 which was held on 28.08.2018, committee decided to ratify license as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYESTER RESIN SOLUTION (65+/-1% RESIN CONTENT) VOY8239	100Kg	Neo Pentyl Glycol	20.27Kg
		Phthalic Anhydride	29.93Kg
		Adipic Acid	24.00Kg
		C-9 Solvent	34.00Kg

RA may take consequential action as per Policy / Procedures

123	**Case No.:32/12/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00251/AM19/	RLA File :08/24/040/00280/AM18/	Lic.No/Date:0810142574 10.05.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00251/AM19, the Committee decided to ratify license as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ALKYD RESIN S-5065 BT (Resin content 80+/-2%)	200000Kg	Distilled Fatty Acid	104040Kg
		Pentaerithritol	34680Kg
		Phthalic Anhydride	34680Kg
		Mineral Turpentine Oil(MTO)/Low Aromatic White Sprite (LAWS)	31600Kg
		Xylene	8400Kg

RA may take consequential action as per Policy / Procedures

124	**Case No.:70/16/87-ALC1/2018**	Party Name: SHRINATH FLEXI PACK PVT LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00367/AM19/	RLA File :09/24/040/00026/AM19/	Lic.No/Date:0910066226 11.05.2018	

Decision: The Committee considered the case and decided to defer the matter for DIPP comments.

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

125	**Case No.:91/16/87-ALC1/2018**	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00388/AM19/	RLA File :56/24/040/00037/AM18/	Lic.No/Date:5610005399 14.05.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination by Technical expert (DNM).			

126	**Case No.:92/16/87-ALC1/2018**	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00389/AM19/	RLA File :56/24/040/00039/AM18/	Lic.No/Date:5610005400 14.05.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

127	**Case No.:93/16/87-ALC1/2018**	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00390/AM19/	RLA File :56/24/040/00005/AM19/	Lic.No/Date:5610005402 14.05.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

128

	Case No.:32/10/87-ALC1/2018	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00171/AM19/	RLA File :08/24/040/00335/AM18/	Lic.No/Date:0810142599 15.05.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00251/AM19, the Committee decided to ratify license as follows :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ALKYD RESIN S-5050 (Resin content 60+/-2%)	200000 Kg	Distilled Fatty Acid	53448Kg
		Phthalic Anhydride	46512Kg
		Pentaerithritol	6732Kg
		Glycerine	24480Kg
		Mineral Turpentine Oil(MTO)/Low Aromatic White Sprite (LAWS)	80000Kg

RA may take consequential action as per Policy / Procedures

129	**Case No.:33/12/87-ALC1/2018**	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File :01/87/050/00252/AM19/	RLA File :08/24/040/00346/AM18/	Lic.No/Date:0810142597 15.05.2018	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00252/AM19, the Committee decided to ratify license as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
ALKYD RESIN LS-5060 (Resin content 60+/-2%)	200000Kg	Glycerine	10600Kg
		Pentaerithritol	9792Kg
		Phthalic Anhydride	33864Kg
		Mineral Turpentine Oil (MTO) / Low Aromatic White Spirit (LAWS)	75200Kg
		Xylene	4800Kg
RA may take consequential action as per Policy / Procedures			

130

Case No.:16/10/87-ALC1/2018	Party Name: JK TYRE AND INDUSTRIES LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
HQ File :01/87/050/00155/AM19/	RLA File :05/23/040/00058/AM19/	Lic.No/Date:0510406616 25.05.2018	

Decision : Based on the technical comments of DIPP furnished vide their communication No. 7/153/2018-TSW dated 04.09.2018, the Committee adopted the following norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY FOR 100 kg
LCV/ LIGHT TRUCK STEEL RADIAL TYRES (TUBE TYPE) REINFORCED WITH NYLON TYRE CORD WARPSHEET AUTOMOBILE TYRES FOR LCV/ LIGHT TRUCK APPLICATIONSAUTOMOBILE TYRES FOR LCV/ LIGHT TRUCK APPLICATIONS	149342Kg	NATURAL RUBBER	35.94Kg
		SYNTHETIC RUBBER - PBR	12.06Kg
		CARBON BLACK	22.65Kg
		STEEL TYRE CORD	7.01Kg
		NYLON TYRE CORD WARP SHEET (UNDIPPED)	4.27Kg
		ZINC OXIDE	1.84Kg
		RUBBER CHEMICALS - ANTIOXIDANT	2Kg
		RUBBER CHEMICALS- PVI RETARDER	
		BEAD WIRE - 1.600 MM	4.50Kg
		All other Misc Materials/chemicals viz., Bonding /coupling agent, Stearic Acid, Synthetic Resin, Paraffin Wax	4.23Kg
RA may take consequential action as per Policy / Procedures			

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

131	**Case No.:41/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00338/AM19/	RLA File :03/95/040/00139/AM19/	Lic.No/Date:0310821403 04.06.2018	
	Decision : The committee considered the case as per agenda and decided to refer the matter to Department of Chemicals and Petrochemicals for their comments.			

132	**Case No.:43/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00340/AM19/	RLA File :03/95/040/00143/AM19/	Lic.No/Date:0310821404 04.06.2018	
	Decision : The committee considered the case as per agenda and decided to refer the matter to Department of Chemicals and Petrochemicals for their comments.			

133	**Case No.:49/16/87-ALC1/2018**	Party Name: UNIFORM SYNTHETICS	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00346/AM19/	RLA File :03/95/040/00175/AM19/	Lic.No/Date:0310821406 04.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

134	**Case No.:47/16/87-ALC1/2018**	Party Name: TECHNOVINYL POLYMERS INDIA LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00344/AM19/	RLA File :03/95/040/00168/AM19/	Lic.No/Date:0310821462 05.06.2018	
	Decision: The Committee considered the case and decided to refer the matter to DIPP.			

135	**Case No.:28/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00325/AM19/	RLA File :03/95/040/00017/AM19/	Lic.No/Date:0310821496 06.06.2018	
	Decision : The committee considered the case as per agenda and decided to refer the matter to Department of Chemicals and Petrochemicals for their comments.			

136	**Case No.:94/16/87-ALC1/2018**	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00391/AM19/	RLA File :56/24/040/00016/AM19/	Lic.No/Date:5610005426 08.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the			

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	case by Technical Expert(Consultant){DNM}.

137	**Case No.:54/16/87-ALC1/2018**	Party Name: LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00351/AM19/	RLA File :03/95/040/00228/AM19/	Lic.No/Date:0310821602 11.06.2018	

Decision : The committee considered the case as per agenda and decided to ratify license as follows :

EXPORT ITEM	QTY	IMPORT ITEM	QTY
SILICONE COATED POLYESTER FILM (RELEASE LINERS) 100 MICRON + / - 10% 50000.000 KGS 35700.000 SQM	357000 Sq.meter	POLYESTER FILM (100 MICRON + / - 10%)	1.04Kg/Kg content in Export Product
		SILICONE POLYMER	0.009Kg/Sq. meter of export product
		CATALYST FOR SILICONE	0.0006 Kg/Sq. meter of export product
		CROSSLINKER FOR SILICONE	0.00108 Kg/Sq. meter of export product

RA may take consequential action as per Policy / Procedures

138	**Case No.:29/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00326/AM19/	RLA File :03/95/040/00050/AM19/	Lic.No/Date:0310821612 12.06.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.

139	**Case No.:33/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00330/AM19/	RLA File :03/95/040/00086/AM19/	Lic.No/Date:0310821609 12.06.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.

140	**Case No.:39/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00336/AM19/	RLA File :03/95/040/00109/AM19/	Lic.No/Date:0310821630 12.06.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

141	**Case No.:40/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00337/AM19/	RLA File :03/95/040/00111/AM19/	Lic.No/Date:0310821665 13.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

142	**Case No.:42/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00339/AM19/	RLA File :03/95/040/00140/AM19/	Lic.No/Date:0310821666 13.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

143	**Case No.:30/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00327/AM19/	RLA File :03/95/040/00053/AM19/	Lic.No/Date:0310821694 15.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

144	**Case No.:31/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00328/AM19/	RLA File :03/95/040/00063/AM19/	Lic.No/Date:0310821695 15.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

145	**Case No.:51/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00348/AM19/	RLA File :03/95/040/00179/AM19/	Lic.No/Date:0310821704 15.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

146	**Case No.:34/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00331/AM19/	RLA File :03/95/040/00096/AM19/	Lic.No/Date:0310821740 18.06.2018	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.

	Case No.:38/16/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
147	HQ File :01/87/050/00335/AM19/	RLA File :03/95/040/00106/AM19/	Lic.No/Date:0310821739 18.06.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.

	Case No.:44/16/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
148	HQ File :01/87/050/00341/AM19/	RLA File :03/95/040/00156/AM19/	Lic.No/Date:0310821741 18.06.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.

	Case No.:32/16/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
149	HQ File :01/87/050/00329/AM19/	RLA File :03/95/040/00069/AM19/	Lic.No/Date:0310821759 19.06.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.

	Case No.:35/16/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
150	HQ File :01/87/050/00332/AM19/	RLA File :03/95/040/00097/AM19/	Lic.No/Date:0310821760 19.06.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.

	Case No.:36/16/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
151	HQ File :01/87/050/00333/AM19/	RLA File :03/95/040/00100/AM19/	Lic.No/Date:0310821775 19.06.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.

152	**Case No.:55/16/87-ALC1/2018**	Party Name: ZENITH INDUSTRIAL RUBBER	Meet No/Date:16/87-ALC1/2018	**Status: Deferred**

दिलीप कुमार
उप महानिदेशक विदेश व्यापार/Dy. D.G.F.T.
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		PRODUCTS PVT. LTD	26.09.2018	
	HQ File :01/87/050/00352/AM19/	RLA File :03/95/040/00251/AM19/	Lic.No/Date:0310821785 20.06.2018	
	Decision : Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

153	**Case No.:23/16/87-ALC1/2018**	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00320/AM19/	RLA File :03/94/040/00247/AM19/	Lic.No/Date:0310821857 21.06.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments			

154	**Case No.:45/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00342/AM19/	RLA File :03/95/040/00157/AM19/	Lic.No/Date:0310821817 21.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

155	**Case No.:48/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00345/AM19/	RLA File :03/95/040/00174/AM19/	Lic.No/Date:0310821818 21.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

156	**Case No.:52/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00349/AM19/	RLA File :03/95/040/00190/AM19/	Lic.No/Date:0310821816 21.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

157	**Case No.:53/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00350/AM19/	RLA File :03/95/040/00196/AM19/	Lic.No/Date:0310821831 21.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

158	**Case No.:56/16/87-ALC1/2018**	Party Name: SUN ACRYLICS PVT.LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00353/AM19/	RLA File :03/95/040/00264/AM19/	Lic.No/Date:0310821819 21.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

159	**Case No.:6/16/87-ALC1/2018**	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00303/AM19/	RLA File :02/24/040/00049/AM19/	Lic.No/Date:0210208531 27.06.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

160	**Case No.:12/16/87-ALC1/2018**	Party Name: KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00309/AM19/	RLA File :03/94/040/00777/AM18/	Lic.No/Date:0310821997 28.06.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

161	**Case No.:50/16/87-ALC1/2018**	Party Name: MULTIBASE INDIA LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00347/AM19/	RLA File :03/95/040/00178/AM19/	Lic.No/Date:0310822001 28.06.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

162	**Case No.:68/16/87-ALC1/2018**	Party Name: CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00365/AM19/	RLA File :08/24/040/00079/AM19/	Lic.No/Date:0810142952 04.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

163	**Case No.:89/16/87-ALC1/2018**	Party Name: SHAKUN POLYMERS LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Approved**
	HQ File :01/87/050/00386/AM19/	RLA File :34/24/040/00125/AM19/	Lic.No/Date:3410044299 04.07.2018	
	Decision : Based on the decision taken in Norms Committee-VII Meeting No.1/87 which was held on 22.04.2016,			

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

committee decided to adopt following norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
THERMOPLASTIC SEMICOND COMPOUND	1Kg	CARBON BLACK (RAW MATERIAL)	0.29Kg
		ETHYLENE VINYL ACETATE (CO-POLYMER) (RAW MATERIAL)	0.335Kg
		LOW DENSITY POLYETHYLENE (LDPE) (RAW MATERIAL)	0.385Kg
RA may take consequential action as per Policy / Procedures.			

164	**Case No.:37/16/87-ALC1/2018**	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00334/AM19/	RLA File :03/95/040/00101/AM19/	Lic.No/Date:0310822136 05.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for Department of Chemicals and Petrochemicals comments.			

165	**Case No.:88/16/87-ALC1/2018**	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00385/AM19/	RLA File :34/24/040/00122/AM19/	Lic.No/Date:3410044315 10.07.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

166	**Case No.:74/16/87-ALC1/2018**	Party Name: KOHINOOR RECLAMATIONS	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00371/AM19/	RLA File :30/24/040/00008/AM19/	Lic.No/Date:3010104379 11.07.2018	
	Decision : Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

167	**Case No.:76/16/87-ALC1/2018**	Party Name: HI-TECH INTERNATIONAL	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00373/AM19/	RLA File :30/24/040/00014/AM19/	Lic.No/Date:3010104380 11.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

दिलीप कुमार/Dilip Kumar
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

168	**Case No.:5/16/87-ALC1/2018**	Party Name: PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00302/AM19/	RLA File :02/24/040/00045/AM19/	Lic.No/Date:0210208568 16.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

169	**Case No.:7/16/87-ALC1/2018**	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00304/AM19/	RLA File :02/24/040/00057/AM19/	Lic.No/Date:0210208572 16.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

170	**Case No.:8/16/87-ALC1/2018**	Party Name: TEGA INDUSTRIES LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00305/AM19/	RLA File :02/24/040/00058/AM19/	Lic.No/Date:0210208570 16.07.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

171	**Case No.:77/16/87-ALC1/2018**	Party Name: SNR RECLAMATIONS PVT.LTD;	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00374/AM19/	RLA File :30/24/040/00018/AM19/	Lic.No/Date:3010104382 16.07.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

172	**Case No.:63/16/87-ALC1/2018**	Party Name: SWASTIK POLYMERS	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00360/AM19/	RLA File :05/24/040/00225/AM19/	Lic.No/Date:0510407230 18.07.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

173	**Case No.:78/16/87-ALC1/2018**	Party Name: KINGSPAN INSULATION PVT.LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00375/AM19/	RLA File :31/83/040/00060/AM19/	Lic.No/Date:3110067117 20.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

174	**Case No.:46/16/87-ALC1/2018**	Party Name: PIDILITE INDUSTRIES LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00343/AM19/	RLA File :03/95/040/00159/AM19/	Lic.No/Date:0310822505 23.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

175	**Case No.:83/16/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00380/AM19/	RLA File :34/24/040/00076/AM19/	Lic.No/Date:3410044352 23.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

176	**Case No.:85/16/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00382/AM19/	RLA File :34/24/040/00078/AM19/	Lic.No/Date:3410044353 23.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

177	**Case No.:82/16/87-ALC1/2018**	Party Name: SONDEX HEAT EXCHANGERS INDIA PVT.LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00379/AM19/	RLA File :34/24/040/00067/AM19/	Lic.No/Date:3410044360 24.07.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

178	**Case No.:84/16/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00381/AM19/	RLA File :34/24/040/00077/AM19/	Lic.No/Date:3410044359 24.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

179	**Case No.:86/16/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00383/AM19/	RLA File :34/24/040/00079/AM19/	Lic.No/Date:3410044358 24.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the			

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	case by Technical Expert(Consultant){DNM}.

180	**Case No.:87/16/87-ALC1/2018**	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00384/AM19/	RLA File :34/24/040/00080/AM19/	Lic.No/Date:3410044357 24.07.2018	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

181	**Case No.:2/16/87-ALC1/2018**	Party Name: WICTOR COMPOUNDING (INDIA) PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00299/AM19/	RLA File :05/24/040/00243/AM19/	Lic.No/Date:0510407293 25.07.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

182	**Case No.:3/16/87-ALC1/2018**	Party Name: WICTOR COMPOUNDING (INDIA) PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00300/AM19/	RLA File :05/24/040/00244/AM19/	Lic.No/Date:0510407294 25.07.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

183	**Case No.:24/16/87-ALC1/2018**	Party Name: ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00321/AM19/	RLA File :03/94/040/00305/AM19/	Lic.No/Date:0310822590 25.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

184	**Case No.:10/16/87-ALC1/2018**	Party Name: WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00307/AM19/	RLA File :02/24/040/00066/AM19/	Lic.No/Date:0210208607 26.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

185	**Case No.:58/16/87-ALC1/2018**	Party Name: BLS POLYMERS LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00355/AM19/	RLA File :05/23/040/00191/AM19/	Lic.No/Date:0510407333 27.07.2018	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.

186	**Case No.:64/16/87-ALC1/2018**	Party Name: PIONEER POLYLEATHERS LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00361/AM19/	RLA File :05/24/040/00239/AM19/	Lic.No/Date:0510407346 27.07.2018	
	Decision: The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

187	**Case No.:71/16/87-ALC1/2018**	Party Name: ST.MARYS RUBBERS PVT.LTD	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00368/AM19/	RLA File :10/24/040/00029/AM19/	Lic.No/Date:1010060003 27.07.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

188	**Case No.:69/16/87-ALC1/2018**	Party Name: ATUL LIMITED,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00366/AM19/	RLA File :08/24/040/00140/AM19/	Lic.No/Date:0810143133 30.07.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

189	**Case No.:59/16/87-ALC1/2018**	Party Name: A.M.VINYL PVT.LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00356/AM19/	RLA File :05/23/040/00198/AM19/	Lic.No/Date:0510407373 31.07.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments			

190	**Case No.:60/16/87-ALC1/2018**	Party Name: A.M.VINYL PVT.LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00357/AM19/	RLA File :05/23/040/00199/AM19/	Lic.No/Date:0510407374 31.07.2018	
	Decision: The Committee considered the case and decided to refer the matter to DIPP.			

191	**Case No.:61/16/87-ALC1/2018**	Party Name: A.M.VINYL PVT.LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00358/AM19/	RLA File :05/23/040/00200/AM19/	Lic.No/Date:0510407375 31.07.2018	

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Decision: The Committee considered the case and decided to refer the matter to DIPP.

192	**Case No.:9/16/87-ALC1/2018**	Party Name: TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00306/AM19/	RLA File :02/24/040/00065/AM19/	Lic.No/Date:0210208614 01.08.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

193	**Case No.:57/16/87-ALC1/2018**	Party Name: CLEENA INDUSTRIES PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00354/AM19/	RLA File :05/23/040/00074/AM19/	Lic.No/Date:0510407409 02.08.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

194	**Case No.:72/16/87-ALC1/2018**	Party Name: GLENROCK RUBBER PRODUCTS PVT. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00369/AM19/	RLA File :10/24/040/00031/AM19/	Lic.No/Date:1010060007 03.08.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

195	**Case No.:65/16/87-ALC1/2018**	Party Name: MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00362/AM19/	RLA File :05/24/040/00262/AM19/	Lic.No/Date:0510407450 06.08.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments			

196	**Case No.:62/16/87-ALC1/2018**	Party Name: KANODIA TECHNOPLAST LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00359/AM19/	RLA File :05/23/040/00220/AM19/	Lic.No/Date:0510407464 07.08.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

197	**Case No.:75/16/87-ALC1/2018**	Party Name: EASTMAN RECLAMATIONS	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00372/AM19/	RLA File :30/24/040/00009/AM19/	Lic.No/Date:3010104402 09.08.2018	

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.

198	**Case No.:73/16/87-ALC1/2018**	Party Name: RAHIL (CPP) FILMS PVT.LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00370/AM19/	RLA File :24/24/040/00021/AM19/	Lic.No/Date:2410042487 10.08.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

199	**Case No.:79/16/87-ALC1/2018**	Party Name: AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00376/AM19/	RLA File :31/83/040/00065/AM19/	Lic.No/Date:3110067138 11.08.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

200	**Case No.:80/16/87-ALC1/2018**	Party Name: V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00377/AM19/	RLA File :32/24/040/00026/AM19/	Lic.No/Date:3210078611 14.08.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

201	**Case No.:66/16/87-ALC1/2018**	Party Name: MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00363/AM19/	RLA File :05/24/040/00314/AM19/	Lic.No/Date:0510407613 27.08.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

202	**Case No.:4/16/87-ALC1/2018**	Party Name: SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:16/87-ALC1/2018 26.09.2018	**Status: Deferred**
	HQ File :01/87/050/00301/AM19/	RLA File :03/95/040/00517/AM19/	Lic.No/Date:0310823337 28.08.2018	
	Decision: The Committee considered the case and decided to defer the matter for DIPP comments.			

Meeting ended with a vote of thanks to the Chair.

****

दिलीप कुमार/Dilip Kumar
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi